

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी० चिदम्बरम्) :
(क) दिल्ली में होमगार्डों को सैन्डई क्वालिटी की सुती वर्दी दी जाती है ।

(ख) और (ग) ऐसा कोई प्रस्ताव विचाराधीन नहीं है ।

दिल्ली होमगार्डों के कार्मिकों को भुगतान

2632 श्री सुनील कुमार पट्टनायक :
क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली होम गार्डों के कार्मिकों को वेतन के रूप में प्रतिदिन 15 रुपये दिये जा रहे हैं ;

(ख) यदि हाँ, तो क्या यह भी सच है कि इन कार्मिकों को उनका वेतन कर्मा भी समय पर नहीं मिला और कर्मा-कर्मा उन्हें अपना वेतन दो-तीन महीने के पश्चात मिलना है जिससे उन्हें भारी असुविधा होती है ; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर "हाँ" हो, तो क्या सरकार उन्हें उनका वेतन प्रतिमाह समय पर दिलाने के लिए व्यवस्था करने का विचार रखती है ?

कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी० चिदम्बरम्) :
(क) और (ख) होमगार्डों स्वयं सेवक होने के नाते वेतन के हकदार नहीं हैं लेकिन 15 रुपये प्रतिदिन की दर से ड्यूटी भत्ते के हकदार हैं ।

(ग) दिल्ली प्रशासन को समय पर भुगतान को सुनिश्चित करने की सलाह दी गयी है ।

New Forest Policy

2633. SHRI YELLA SESI BHUSHANA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have prepared any new forest policy to protect the forests of the country and not to permit any forest-based enterprises; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) and (b) The National Forest Policy of 1952 is being revised. A copy of the revised policy will be placed on the Table of the House.

A;P. Government's proposal for amendment of Environment Pollution Act, 1986

2634. SHRI TALARI MANOHAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Andhra Pradesh Government has sent any proposal to amend the Environment Pollution Act, 1986 to deal with noise pollution; and

(b) if so, the details of the proposal and the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) No. Sir.

(b) Does not arise.

Permission accorded to foreign tourists to visit Assam during 1985-86

2635. SHRIMATI BIIJOYA CHAKRA VARTY Will the Minister of TOURISM be pleased to state:

(a) the total number of foreign tourists who applied for permission to visit Assam during 1985-86;

(b) what is the number of foreign tourists who visited the tourist spots in Assam during 1985-86; and

(c) the amount of foreign exchange earned through foreign tourists during 1985-86?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND